GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 895

TO BE ANSWERED ON FEBRUARY 06, 2020

ASSESSMENT OF PMAY

No. 895. SHRI C.R. PATIL:
SHRI P.C. GADDIGOUDAR:
SHRI RAMDAS C. TADAS:
SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has set a target of constructing over the crore houses for the urban poor;
- (b) if so, the details thereof and the number of houses constructed so far, State-wise alongwith the cost of the same;
- (c) whether there is any shortfall in the target and if so, the details thereof; and
- (d) the steps taken by the Government to attain the fixed target?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

(a)to (d): In pursuance of the Government's vision of "Housing for All" by 2022, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana (Urban) (PMAY(U)) since 25.06.2015 for providing assistance to States/ Union Territories(UTs) for addressing the housing requirement of the people belonging to Economically Weaker Section (EWS), Lower Income Group (LIG) and

Middle Income Group (MIG) categories inurban areas. States/UTs have undertaken demand survey under the scheme for assessing actual demand of housing. The validated demand reported by States/UTs so far is around 112 Lakh.

Based on the project proposals received so far from the States/UTs, a total 1,03,22,560 houses have been sanctioned under the Scheme; out of this, 60,50,991 are at various stages of construction and 32,07,573 are completed/delivered. State/UT-wise details of houses sanctioned, grounded for construction and completed/delivered alongwith cost of completed houses are at annexure.

Further, States/UTs have been requested to get the project proposals for all their remaining demand of houses sanctioned by March, 2020 so that construction of all houses may progressively be completed by 2022.

State/UT wise details for Progress of Construction of Houses including Houses Completed and cost of completed houses so far under PMAY(U)

S.No.	State/UT	Construction of Houses (Nos)			Cost of Completed
		Sanctioned	Grounded	Completed	Houses (Rs. In Cr.)
1	2	3	4	5	6
1	A&N Island (UT)	612	36	20	1.38
2	Andhra Pradesh	20,07,430	7,56,386	3,25,287	20,809.23
3	Arunachal Pradesh	7,230	7,001	1,829	103.87
4	Assam	1,17,493	53,132	17,801	623.77
5	Bihar	3,13,039	1,52,652	67,641	3,483.69
6	Chandigarh (UT)	436	5,396	5,396	291.21
7	Chhattisgarh	2,55,011	1,92,563	82,842	3,284.15
8	D&N Haveli (UT)	4,333	4,200	2,225	209.08
9	Daman & Diu (UT)	1,236	882	761	54.08
10	Delhi (UT)	17,303	57,883	41,283	4,473.51
11	Goa	855	797	796	167.74
12	Gujarat	6,44,446	5,40,988	3,75,060	36,593.00
13	Haryana	2,67,727	45,383	21,352	2,692.56
14	Himachal Pradesh	9,986	7,590	3,609	208.54
15	Jammu & Kashmir	54,615	26,677	6,569	322.79
16	Jharkhand	1,98,751	1,35,156	76,865	3,389.65
17	Karnataka	6,52,455	3,57,961	1,65,422	13,444.85
18	Kerala	1,29,555	1,01,324	71,839	2,974.30
19	Ladakh (UT)	1,777	855	370	16.75
20	Lakshadweep (UT)	-	-	-	-
21	Madhya Pradesh	7,84,976	5,73,980	3,16,109	15,933.55
22	Maharashtra	11,77,084	4,74,017	2,78,233	39,829.71
23	Manipur	42,825	28,001	3,841	101.95
24	Meghalaya	4,692	1,592	1,014	55.57
25	Mizoram	30,357	10,939	3,078	123.60
26	Nagaland	32,001	20,789	4,119	142.26
27	Odisha	1,54,073	1,00,242	67,577	2,490.70
28	Puducherry (UT)	13,419	9,708	3,003	181.21
29	Punjab	90,631	46,651	22,604	1,982.99
30	Rajasthan	2,00,530	1,10,673	77,107	5,766.99
31	Sikkim	537	509	244	39.82
32	Tamil Nadu	7,68,938	5,77,435	2,89,867	15,549.08
33	Telangana	2,16,860	1,85,108	99,456	10,573.86
34	Tripura	82,088	52,508	41,185	1,179.51
35	Uttar Pradesh	15,74,070	9,71,886	4,33,082	21,954.64
36	Uttarakhand	39,880	19,805	13,321	1,059.95
37	West Bengal	4,11,344	3,22,567	1,89,047	9,921.90
	Total *	103,22,560^	60,50,991*	32,07,573*	2,33,965.24

^{*} Includes acquisition of 97,719 houses for which Rs. 2288.89 Cr has been released recently to CNAs

[^] Includes 13,965 additional houses for which funds have been disbursed to CNAs